NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.398/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name	of the Company	Mr. Suresh Padmanabha	an -Vs-Tayo Rolls Ltd.	
Under Section		10 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
. 2. 2.	Mr. Ratnanko Mr. Doorjiga Mr. Donndntla	Banerji, Sr. Adv. Gangneri, Adv. Bhallachanyya, Adv.	Corporate Applicant	15/11/17
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М.	12 Maria Contain		ORDER	

Ld. Counsel for the corporate applicant and the Ld. Counsel for the employees are present.

This is an application u/s 10 of the Insolvency and Bankruptcy Code, 2016 (I&B Code). Ld. Counsel of the operational creditor representing the workers of the company have submitted that a petition under section 9 of

I&B Code has been filed, which is not yet numbered. Office is directed to list both the case on the same date for further consideration.

List on 20/11/2017 for admission.

Sd'

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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Counsel for the cou

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